

**HIGH COURT OF CHHATTISGARH, BILASPUR**  
**NOTIFICATION**

No. 118 (Mis.) /  
1-7-3/2022(Pt.-I)

Bilaspur, dated 26 August, 2022

In partial modification of the Calendar of High Court of Chhattisgarh and the Courts Subordinate to this High Court for the year 2022, **30<sup>th</sup> August, 2022** is declared as holiday on the occasion of "**Haritalika Teej**" for the High Court and Subordinate Courts. In lieu thereof, 03<sup>rd</sup> December, 2022 is declared as working day for the High Court and 10<sup>th</sup> December, 2022 is declared as working day for the Subordinate Courts.

By order of Hon'ble the High Court

  
(Arvind Kumar Verma)

Registrar General

Bilaspur, Dated 26 <sup>26.08.2022</sup> August, 2022

Endt. No 10558 /  
1-7-3/2022 (Pt.-I)


**Copy forwarded to :-**

1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

15. Secretary General, Supreme Court of India, New Delhi, for information.
16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
17. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalya at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
18. Registrar (Vig./ I.& E./ Judl. / S & A cell/Computerization), High Court of Chhattisgarh, Bilaspur,
19. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Dist.-Raipur, Chhattisgarh,
20. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
21. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
22. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
23. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Korla at Baikunthpur/ (16) Bemetara, (17) Baloda-Bazar/ (18) Surajpur / (19) Balod/ (20) Kondagaon, Chhattisgarh,
24. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Korla at Baikunthpur, Chhattisgarh.,
25. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
26. Member Judge, Industrial Court, Raipur, Chhattisgarh,
27. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ RaipurNo.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
28. Additional Registrar (Judl. & Classi./ D.E. & E./ A), High Court of C.G., Bilaspur,
29. Additional Director/Deputy Director/Administrative Officer (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
30. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,

31. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
32. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
33. O.S.D., High Court of Chhattisgarh, Bilaspur,
34. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
35. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
36. The President, High Court Bar Association, High Court Campus, Bilaspur,
37. Registrars (M), High Court of Chhattisgarh, Bilaspur,
38. All Joint Registrars, High Court of Chhattisgarh, Bilaspur,
39. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
40. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
41. Budget Officer, High Court of Chhattisgarh, Bilaspur,
42. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
43. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
44. The O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur, with a request to get the same be uploaded in the website of this High Court.
45. All Section Officers/Private Secretaries/Court Managers/Assistant Editor (ILR)/Librarian/Section In-charge [Cash / Cause List / Central filing/ Criminal/ Paper Book & Inspection / Pension & Pay Fixation / Protocol / Record Room- (Adm. / Civil / Criminal / Writ) / Stationary / S.W. / Writ / I.L.R,]/ Court Officer, High Court of Chhattisgarh, Bilaspur,

**for information and necessary action.**

  
(Arvind Kumar Verma)  
Registrar General  
26.08.2022